THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. HCM.III/166/2019-Judl./Part-1/421

Dated Shillong, the 16th January, 2023

It is hereby notified to all concerned that Division Bench II comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W.Diengdoh will sit at 2.00 P.M. today instead of at 10.30 A.M.

Further, cases listed before the Single Bench of Hon'ble Mr. Justice W.Diengdoh today will be taken up at 10.30 A.M.

By order,

JOINT REGISTRAR(LISTING)

Memo No. HCM.III/166/2019-Judl./Part-1/421-A Dated Shillong, the 16th January,2023 Copy to:

- The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
- 5. The Advocate General/Additional Advocate General, Meghalaya, Shillong for favour of kind information.
- The Central Project Co-ordinator, High Court of Meghalaya, Shillong for information and necessary action with a request to also upload the same in the official website.
- 7. The Deputy Solicitor General, for favour of kind information.
- 8. The President/Secretary, High Court Bar Association, Shillong for kind information.
- 9. The President/ Secretary, Bar Associations of all districts for kind information.
- 10. All Court Officers High Court of Meghalaya, for kind information and necessary action.
- 11. All Court Masters, High Court of Meghalaya, for kind information and necessary action.
- 12. Notice Board.
- 13. Office File.

10/123

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